

COURT – I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NOS. 31 & 32 OF 2017

Dated : 11th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

APPEAL NO. 31 OF 2017

M/s. Ramnad Renewable Energy Ltd.

... Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Abiha Zaidi
Ms. Aparajita Upadhyay

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. G. Umapathi
Mr. S. Vallinayagam for R-2

In the matter of:

APPEAL NO. 32 OF 2017

M/s. Kamuthi Solar Power Ltd.

... Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Abiha Zaidi
Ms. Aparajita Upadhyay

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. G. Umapathi
Mr. S. Vallinayagam for R-2

ORDER

List the matter for further hearing on **18.07.2019.**

(Ravindra Kumar Verma)
Technical Member

Justice Manjula Chellur
Chairperson

ts/mkj